

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/8905/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the th 20 October, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/9837 dtd. 19.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.10.2022 (after Court hours), till the morning of 26.10.2022 (before Court hours)**, as prayed for. Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/8906/dated , 20-10-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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